

[*Translation*]

Labour Laws for Women

*958. SHRI BENGALI SINGH: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to strengthen the enforcement of labour laws relating to women;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) to (c). In a majority of cases, State Governments and Union Territories are the appropriate Governments for enforcement of labour laws pertaining to women. The Central Government has been urging the State Governments and Union Territories for effective implementation of labour laws pertaining to women.

A scheme on a pilot basis was launched during the 7th five Year plan in some States for strengthening the enforcement machinery pertaining to Women Labour and Child Labour. The scheme provided for 50% central assistance while the remaining expenditure was to be borne by the concerned State Governments. The Equal Remuneration Act, 1976 was also amended to allow selected voluntary organizations to file complaints of violation of the Act.

Closure of Sugar Mills in Uttar Pradesh

*959. SHRI HARI KEWAL PRASAD: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the quantity of sugarcane crushed by sugar mills in Uttar Pradesh till April end during the present crushing season and the sugar production therefrom;

(b) the number of sugar mills in the State closed as on 31st March, 1990; and

(c) the areas of land, in acres, under sugarcane crop which could not be covered due to closure of these sugar mills?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHIA):

(a) During the current 1989-90 season upto 30 April, 1990, 291.33 lakh tonnes of sugarcane was crushed and 25.51 lakh tonnes of sugar was produced (Provisional) by the mills in Uttar Pradesh.

(b) Out of 104 working sugar mills in Uttar Pradesh only five mills have closed their crushing operations by March end 1990.

(c) Sugar industry being agro-based seasonal industry, the mills have to close as and when sugarcane availability to them expends. however, more sugarcane has been crushed by the mills during the current season 1989-90 as compared to earlier seasons, including above five mills.

[*English*]

Patel Chest Institute

*960. SHRI MADAN LAL KHURANA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have received complaints about mismanagement in Patel Chest Institute;

(b) if so, the details thereof;

(c) the action taken by Government in this regard;

(d) whether the post of Medical Superintendent of the Institute is vacant; and

(e) if so, since when and the steps taken